

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.10.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/558/2019
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE TRANSFEROR : T.V.SUBRAMANIAN
(EMMANUEL ENGINEERING PVT LTD)
NAME OF THE TRANSFERRE :
UNDER SECTION : SEC 35(N) & 60(5) OF IBC

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|--|------------------------|------------------------|
| 1. | Vikram P Jain Abhishek for Srinath Srideva | Counsel for Respondent | Vikram |
| 2. | P. G. S. M. Srinivasan | Counsel for Petitioner | P. G. S. M. Srinivasan |

ORDER

Both the sides are present. Counsel for the Respondent prayed for time for filing reply. At request, time is enlarged. Put up on 11.10.2019 at 10.30 A.M.

AN
(ANIL KUMAR B)
MEMBER (TECHNICAL)

CH
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)